

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**M.A. No. 79 OF 2025**

**In**

**ORIGINAL APPLICATION NO. 785 OF 2024**

**IN THE MATTER OF:**

**Jatinder Kumar Chabba**

**...PETITIONER**

**VERSUS**

**State of Punjab & Ors.**

**...RESPONDENT**

**MEMO OF PARTIES (As per order dated 28.05.2025)**

**Jatinder Kumar Chabba**

**...PETITIONER**

**VERSUS**

**1. State of Punjab**

Through Secretary, Environment, Forest and Climate Change,  
Regional Office, Chandigarh,  
Bays No. 24-25, Sector 31 A, Dakshin Marg, Chandigarh – 160030  
Email: [ronz.chd-mef@nic.in](mailto:ronz.chd-mef@nic.in)

**(RESPONDENT NO.1)**

**2. District Magistrate, Garhshankar**

District Administrative Complex,  
Chandigarh Road, Hoshiarpur-146001  
Email: [dc.hsr@punjab.gov.in](mailto:dc.hsr@punjab.gov.in)/ [hoshiarpurdc@gmail.com](mailto:hoshiarpurdc@gmail.com)

**(RESPONDENT NO.2)**

**3. District Forest Officer Garhshankar**

Garhshankar, Punjab 144527  
Email: [dfonawansher@gmail.com](mailto:dfonawansher@gmail.com)

**(RESPONDENT NO.3)**

**4. Punjab Pollution Control Board**

Through its Member Secretary,  
Vatavaran Bhawan, Nabha Road, Patiala, Punjab, 147001  
Email: [msppcb@gmail.com](mailto:msppcb@gmail.com)/ [msppcb@punjab.gov.in](mailto:msppcb@punjab.gov.in)

**(RESPONDENT NO.4)**

**5. Shri Guru Ravidas Historical Shrine-Charan Choh Ganga  
Amritkund Sachkhand Shri Khuralgarh Sahib**

Through Sant Surender Das,  
Village Kharali, Tehsil, Garhshankar,  
District Hoshiarpur, Punjab 144523

**(RESPONDENT NO.5)**